



2025:DHC:11278-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 18841/2025

ARJUN

.....Petitioner

Through: Ms. Deepshikha, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Varun Jamwal, SPC with
Mr. Kalyan Babu Singh, GP with Ms. Parul
Mehra and Mr. Rahul Kumar Sharma, Adv.
for UOI with DC Devendra Singh (ITBP)

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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11.12.2025

C. HARI SHANKAR, J.

1. The grievance of the petitioner is that the statutory petition preferred by him on 26 August 2025 may be disposed of by the respondents.

2. Mr. Varun Jamwal, learned Senior Panel Counsel for the respondents on instructions undertakes to ensure that the statutory petition would be disposed of within eight weeks from today and the decision would be communicated to the petitioner forthwith.

3. The writ petition, therefore, stands disposed of in the aforesaid terms.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 11, 2025/aky